

(39)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD.
C.P.NO. 72 of 194 in O.A.1483 of 1993.

Between

Dated: 14.12.1995.

1. J.Kousalya.
2. M.Mahalakshmi.
3. P.Appalanarasamma.
4. Omni Goudo.
5. Sriakulam Simhachalam.
6. P.Ramanamma.
7. I.Kannamma

...
And

Applicants

1. Gali Satyanarayana, Senior Divisional Accounts Officer, (Open line), South Eastern Railway, Waltair, Visakhapatnam.
2. Grandhi Siva Rao, Sub Treasury Officer, Seethammadhara, Visakhapatnam.

...

Respondents

Counsel for the Applicants

: Sri. P.B.Vijaya kumar

Counsel for the Respondents

: Sri. N.R.Devaraj, SC for Rlys.

CORAM:

Hon'ble Mr. Justice V.Neeladri Rao, Vice Chairman

Hon'ble Mr. R.Rangarajan, Administrative Member

The Hon'ble Tribunal made the following order:-

It is stated for the petitioner that in view of the order of the apex court in C.C.1166/95 this C.P. may be closed. Accordingly the C.P. is closed.

April 12
Deputy Registrar(Judl.)

Copy to:-

1. Sri. Gali Satyanarayana, Senior Divisional Accounts Officer, (Open line), South Eastern Railway, Waltair, Visakhapatnam.
2. Sri. Grandhi Siva Rao, Sub Treasury Officer, Seethammadhara, Visakhapatnam-13.
3. One copy to Sri. P.B.Vijayakumar, advocate, CAT, Hyd.
4. One copy to Sri. N.R.Devaraj, SC for Railways, CAT, Hyd.
5. One copy to Library, CAT, Hyd.
6. One spare copy.

Rsm/-